

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**I.A. No. 2705 of 2019**

**In**

**Company Appeal(AT) No. 346 of 2018**

**IN THE MATTER OF:**

**Union of India**

**...Appellant**

**Vs**

**Infrastructure Leasing and Financial  
Services Ltd. & Ors.**

**....Respondents**

**Present:**

**For Appellant: None**

**For Applicant/  
Intervener Ms. Divya Bhalla and Ms. Nimisha Jain Advocates  
for Intervener- NHAI**

**Mr. Munindra Dwevedi, Advocate for Intervener**

**For Respondents: Mr. Karan Khanna, Advocate for Respondent No.  
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**ORDER**

**30.08.2019** Applicant/Intervener is allowed to extend the Bank Guarantee for another period of six months from the date of its expiry.

I.A. No. 2705 of 2019 stands disposed of.

[Justice S.J. Mukhopadhaya]  
Chairperson

[Justice A.I.S. Cheema]  
Member (Judicial)

(Kanthi Narahari)  
Member(Technical)